SHRI PARVATHANENI UPEND-RA. (Andhra Pradesh): This is not the last day of his Prime Ministership. Therefore, no statement is required... (Interruptions)...

THE DEPUTY CHAIRMAN: I will allow everyone to make a statement or make a Special Mention. But let us now go ahead with the business that is there before the House. I will now call the Minister, Shri Subodh Kant Sahay because we have' to vote on this. Yes, Mr. Subodh Kant.

## STATUTORY RESOLUTION SEEKING APPROVAL OF CONTINUANCE IN FORCE OF PROCLAMATION DATED 11TH MAY, 1981, UNDER ARTICLE 356 IN RELATION TO PUNJAB

गृह मंद्रालय में राज्य मंद्री तथा मृचना ग्रीर प्रसारण मंद्रालय में राज्य मंद्री (श्री मुबोध कान्त सहाय) : महोदशा मैं प्रस्ताय करता हं :

"कि यह सभा पंजाब राज्य के संबंध में राष्ट्रपति दूरा 11 मई, 1987 को संविधान के अनुक्छेद 356 के अधीन जारी की गई उद्घोषणा के 11 मई, 1991 से छः माह की और अवधि के लिए प्रवृत्त बने रहने का अनुमोधन करती है।"

The question was proposed.

THE DEPUTY CHAIRMAN: I thought' I could put the Resolution to vote because there was nobods to speak on this now.

SHRI M. S. GURUPADASWAMY (Uttar Pradesh): Madam, may I make a statement? Of course, there is nobody to speak on this. But I would like to make a statement... (Interruptions) ...

SARDAR JAG JIT SINGH AURORA (Punjab): Madam, I want to say something.. . (Interruptions) ...

SHRI M. S. GURUPADASWAMY: Madam I want to make a statement ... (Interruptions)...

pears that there will not be early elections in Punjab. The National Front wants early elections in Punjab ... (Interruptions).. .We do not want the continuation of President's Rule any further because it is our experience that situation there... (Interruptions) .has improved. Therefore, Madam, we do not want to participate in the discussion on this... (Interruptions)...

SHRI V. NARAYANASAMY (Pondicherry): Madam, the National Front wanted one year's extension... (*Interruptions*) .. .Madam, the National Front wanted a year's extension... (Interruptions)... .Now, they say that they do not want it... (*Interruptions*) ...

SHRI M. S. GURUPADASWAMY: Madam, we do not want to be a party... (Interruptions) ... to the consent of the House to the continuation of the President's Rule in Punjab... (Interruptions)... Therefore, in protest we are walking out ... {Interruptions}...

(At this stage, some hon. Members left the Chamber.)

SHRI V. NARAYANASAMY: Madam, it is politically motivated ... (*Interruptions*)... For political ends they are doing St. (*Interruptions*)... For political purposes they are doing it.... (Interruptions).:.

THE DEPUTY CHAIRMAN: Order, order, please... (Interruptions) ...

SHRI DINESH GOSWAMI (Assam): Madam, today is the last day -of ' this Session and there should be no ten sion "in the House today... (Interruptions) ...

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) Madam, he is not walking out (Interruptions)...'"He is not joining them? ... (Interruptions)...

tions) ..;

SHRI DINESH GOSWAMI: I will explain it. Madam, it is not necessary that I should also walk out at the same time... (Interruptions)... I may walk out a little later... (Interruptions) ...

THE DEPUTY CHAIRMAN: Order, order... (Interruptions)...

SHRI DINESH GOSWAMI: Madam, I only want to point out that we have always been saying and we have always pointed out that the President's Rule is not the panacea. I would request the Prime Minister to take into account one thing. From the speech of the Home Minister yesterday it appeared that the Government is keeping Assam also out of elections. But I hope that the Prime Minister will realise... (Interruptions) ... that Assam was unrepresented in the Ninth Lok Sabha... (Interruptions)... For the first time, Madam, a State is remaining unrepresented in Ninth Lok Sabha \_\_\_\_\_ (Interruptions). Therefore, I would like to plead with the Prime Minister that the Government should reconsider the, case of Punjab and go in for elections and also to take a positive attitude and have simultaneous polls in Assam... (Interruptions)... It will be very bad if Assam is kept out of elections or the electoral process. It will be very bad. I do not want to elaborate on it. But I just wanted to make this point... (Interruptions)...

THE DEPUTY CHAIRMAN: You are not supposed to make speeches while walking out!... (*Interruptions*) This is not the convention... (Interruptions) ...

'SHRI DINESH GOSWAMI: I will go now..'. (Interruptions),.: But, to day being the last day of this Session, Members; should have a free atmos phere to. make, their points.. .(Interruptions) ............

. THE DEPUTY ;CHAIRMAN I .hops you. are, coming 'back?,...(*Injerruf-\** tioris)...

SHRI DINESH GOSWAMI: Yes. I have still five long years left. What I am saying is that we all will go to the battle field and before we meet there, let us discuss things today in an atmosphere of peace-(Interrup-

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356 in relation to Punjab

(At this stage, some hon. Members left the Chamber.)

THE DEPUTY CHAIRMAN: Mr. Gopalsamy, do you want to walk out? (Interruptions) ..

SHRI V. GOPALSAMY (Tamil Nadu). I won't walk out. (*Interrup-tions*)...

THE DEPUTY CHAIRMAN: You won't walk out? (*Interruptions*)

SHRI GURUDAS DAS GUPTA (West Bengal): We do believe that the Government is adopting double standard in Punjab. Since parliamentary elections • are taking place, there is no reason why Assembly elections cannot take place there. Moreover, Madam, I have the information that the Government of Punjab has ordered... (Time Bell ' ring's) elections in three' cities of Punjab. Therefore, I believe that the postponement of Assembly elections in Punjab is a clear case of political opportunism and an example of double standard on the part of the present Government. "And as a protest we walk out.

(At this stage, some more lion. Members left the Chamber)

SHRI V. GOPALSAMY: Despite the efforts made by some people—I don't mean the Prime Minister—who have moved Heaven and earth to prevent elections for the Parliament, I hope the poll will take place for Parliament. Therefore, simultaneously Punjab elections should be held.

Therefore, I oppose this move, and as a protest we walk out.

(At this stage, some more km. Mem bers left' the Chamber) .

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THE DEPUTY CHAIRMAN: I shall now put the Statutory Resolution to vote.

ओ प्रदल िहारी वःजपेशी (मध्य प्रदेश}: हम लोग क्यों वाक ब्राऊट नहीं कर रहे हैं मैं ईसके बरे में भाषण दे सकता है।

SARDAR JAGJIT SINGH AURO-RA: Madam,... (Interruptions) .

THE DEPUTY CHAIRMAN: I will allow your seat. You don't you. Please go back to know there is ! Third Reading also. the back. You know so much. Please go Unfortunately... (Interruptions)

The whole trouble is that in this House when Members are speaking we have confusion, when Members are walking out we have confusion, and... (Interruptions) I will allow you and I will allow other two people who want to speak.

थी अटल बिहारी वाजनेयी: महोदया, में भाषण नहीं करना चाहता । लेकिन जो ाक-प्राज्य कर रहे हैं वे क्यों पाक-धाउट कर रहे हैं, इसलिए भाषण कर रहे हैं। तो हम बाक-भाउट क्यों नहीं कर रहे हैं, में इस बारे में भाषण कर सकता हैं।

उपसमापति : ग्रटल जी, फ़िर, ता वहत लोग भाषण करगे सरदार जगजीत सिंह दरोडा ।

SARDAR JAGJIT SINGH AURORA: Thank you, Madam Chairperson.

I oppose this Resolution which has just been. introduced. But in spite of just opposing it I have something constructive to suggest, and I hope the Prime Minister who is present here will give it due consideration.

To begin with, I would like to compliment the Prime Minister for having taken the initiative to get a dialogue going with various groups and people in Punjab. It is a great pity that that dialogue has not produced any results, the reason being that tha

of Proclamation dated [RAJYA SABHA] 11-5-1987 under article 356 in relation to Punjab

> people concerned were not certain how long this Government will last whether the decision taken this Prime Minister would go through the Parliament or not. That is the corr ect position.

> The next point I want to make is that we still have a great deal of confidence generally in the people of Punjab, and during the period whether it is going to be a Caretaker Government or otherwise, I want to request him that he continues with his initiative and try to work out a programme so that elections both to the Assembly and Parliament can be held by the end of May when elections are held for the new Parliament in the rest of tha country.

> I am sure and I am certain that if proper measures are taken to reestablish confidence, if proper measures are taken to bring the present situation, if not to normalcy but closer to normalcy for elections in that place, the results that will come out would be edifying, and not disappointing.

Therefore, my request is that a time-bound programme should be drawn up so that elections can be held both for Assembly and Parliament. If this opportunity is not taken, Punjab will not be represented from July next year-because this will go on longer-either in the People's House, the Lok Sabha or in the Rajya Sabha. The only Members would be the Nominated Members. And I would like to stress by requesting him in this regard. Thank you, very much.

श्री हरवेन्द्र सिंह हंसपाल उपसभापति महोचया, पंजाब में लैंग्वेज पेपर "ग्रजीन" जिक्तना लार्जेस्ट सर्वलेशन है, श्राज उसके बारे में मुझे सरकार से एक बात कहनी है। जिस डंडेबाजी से इस "ग्रजीत" को छपने से या डिस्ट्रीब्यशन से रोका जा रहा है वह एक बहत ही गलत तरीका

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है। सरकार के पाल बहुत से लीगल तरीके हैं जिससे उसके अपर पाबन्दी लगाई जा सकती है कि उसमें गलत खबरें न छापी जाएं। लेकिन जिस ढंग से वहां की एडमिनिस्ट्रेगन ग्रीर सरकार "ग्रजीत" धखबार को रोकना चाहती है उतसे मुझे ड है कि कही ऐसा न हो कि पंजाबी लेंग्वेज चाहने जालों और सरकार के ग्रंडर इस किस्म की कनफ्रंटेशन पैंदा हो जाए जिससे वहां चल रहे एजीटेशन को आतंक-दाद को और बढावा मिले । प्रधानमंत्री जी यहां बैठे हुए हैं, मुझे उन से यह कहना है कि वे इस चीज को सीरियसली लें। ंहां पर पंजाबी लेंग्वेज लार्स और गार्नभेंट कि अन्दर बहुत तनाव पैदा हो चुका है, कहीं ऐसा न हो कि एक नया एजीटेशन वहां शुरू हो जाए । इसकी तरफ भी आप ध्यान दीजिए ग्रीर ठीक करिए । पंजाबी लेंग्बेज पेपर्ज में "ग्रजीत" का सिगल लार्जेस्ट सर्वलेशन है। दो लाख से ज्यादा इसका सर्वेशन है और 10 से 15 लाख इसकी रीडरशिप है।

SARDAR JAGJIT SING. **AURO** RA: Madam, I would like to support Shri Hanspalji on this issue. There is no doubt in my mind that it is a very rational paper and it should not be victimised. Efforts should be made to let it come out fairly freely without any restriction because if re strictions are placed, this paper will lose its credibility. And it is the only Punjabi paper .which had really taken a very, very rational view on the Punjab situation; it should not be dealt with in the manner it is being done.

SHRI KAPIL VERMA (Uttar Pradesh): Madam, as a press man, I would earnestly seek the intervention of the Prime Minister on this issue because it concerns the freedom of the press. And a very large number of newspaper men are being threatened and some being killed also. Madam, you must be reading in the newspapers the reports that are corning from various parts of the State. Journalists are under great pressure

of terrorists. Yesterday, I did inter rupt the Minister of State for Infor mation and Broadcasting and Home Affairs. When he was talking about these restrictions. And I pointed out that even the terrorists are able dictate what type of dress the reading the news on the TV should wear, what type of dress women stu dents should wear in the colleges. are able to dictate everything. They Overnight the official language of the State is changed to Punjabi alone at their Orders. The sign-boards in Eng are disappearing even or Hindi in Punjab Government Secretariat. I am only just now on a limited ques tion of newspapers. I know the Prime Minister is a friend of the newspaper men. The freedom of the press is in volved, and you must ensure protec tion for them in the legitimate There is a charge of their duties. greater amount of pressure now would earnestly request the P.M. to please get in touch with the various newspaper organisations and talk the newspapermen actually working in the field and give them protection because these officers dealing with the Press trained in the Old British method, function in a different man ner altogether. They are not sensi tive enough to the real and delicate issues. We should not do any such thing as ponited, out by my Mend, It will provide fodder to the terrorists agitation. So, please ensure for God's sake that the rights of the pressmen are protected and they are protection in the healthy discharge of their duties both in Punjab and Haryana. In Haryana also a lot of things are happening there. So. please give protection particularly to those Jour great pressure nalist who are under and threat from terrorists. This I can tell you because I functioned Chandigarh for two years. I know what it is. So, please do something and give them protection so that they can work properly.

SHRI B. L. PANWAR (Rajasthan): While supporting Vermaji have one

continuance in force

[Shri B. L. panwar]

instance to quote regarding the pressure of terrorists upon the press. On 5th January, 1991 'Rajasthan Patrika' was compelled to issue a noteto the effect that terrorists will not allow water to flow in the Indira Gandhi Canal. If water is allowed to flow, all persons concerned will be taken to task. Such type of a press note has come in 'Rajasthan Patrika' of 5th January, 1991. So the protection is very essential so far as press people are concerned. It should be checked and I hope the Hon. Prim; Minister will look into it.

SHRI KAPIL VERMA: Madam, 1 want to know from when and why radio and television are following the orders of the terrorists. (Interruptions).

THE DEPUTY CHAIRMAN: Let the Prime Minister answer.

SHRI KAPIL VERMA: What are officials dealing with newspapers doing? I want the Prime Minister to tell us why all this is happening.

SHRI SAT PAUL MITTAL (Nominated): Madam, I want to say something.

प्रेस की ग्राजादी की बात चल रही है। अगर आप देखें, पिछले चंद सालों में प्रेस की ग्राजादी ...(व्यवधान)

THE DEPUTY CHAIRMAN: We are not talking about"प्रेस की श्राजादी It is limited about the terrorists.

SHRI SAT PAUL MITTAL: I am going to limit myself with terrorists. But I would like to touch upon what the terrorists are doing to harrass and embarrass the press people.- It will ultimately come down to press.

ग्रग ग्राप देखें, पिछले चंद सालों में लाला जगत नार यण की मीत के बाद जो कि "हिद सम च " के संघलक भी रहे, हाऊ स के दो बा में स्वः पंजाब में एजकेशन मिनिस्टर भी

11-5-1987 under article Z56 in relation to Punjab

पंजाब के बड़े भारी नेताओं में से रहे, उनकी मौत से लेकर शाज तक दर्जनों ईम्बाटेंट लोग जो प्रेस के संचालक रहे है सबको करल किया जा चुका है। सबसे ज्याद ग्रगर किसी ग्रखबार के कर्मचा यों का जानी माली नुकशान हुआ हैं तो वह ''हिन्द समाचार'' जो न कि नोर्दन इंडिया में है उसका हुन्ना है।

. . . (व्यवधान) . . .

उनके लड़के रमेशूका भी करल किय गया, उनके हाकस की मां गया उनक करेल्पांडेटस का करल किया गया। जहाँ तक प्रेस की ग्राजादी का सब ल हैं कोई इस सदन में ऐसा मुम्बर नहीं होग इस बात की हिमायत नहीं करेगा कि प्रेप्त की बाजादी न सिफविहल होनी चाहिए बल्कि सुरक्षित होनी चीहि । लेकिन एक बात में जरूर कहना चाहता ह मैंने पंजाब सरकार के कर्मचारियों से, ब्राला कर्मचारियों से बात की है। उन्होंने यह जबाब दिया कि खबारवालों को बुलाकर हम कहते हैं कि ये खबरेन छापें। लेकिन खबरे वे छापते हैं डर के मारे। टेलीफ़ोन जाता है उनका कि हम यह खबर भेज रहे हैं, पूरी की पूरी छपनी चाहिए । छपनी ही नहीं चाहिए, यह फ़लां पेज पर छपनी चाहिए, फ़लां कालम प छपनी चाहिए और वे वेचारे प्रेस वाले डर के मारे, अपने खीक से जान माल के डर से उस खबर को छापते हैं। वे खबरें ऐसी होती हैं, जिससे सेंसेशन फ़ौलाने वाली बात होती है, जिससे लोग हैरास हो जाएें, जिससे लोग खौक्षजदा हो जाएँ, जिससे लोग परेणान होकर भागें। एक यह भी कारण है, कि अमतसर, जलंबर श्रीर लुधियाना लोग बड़ी तादाद में निकलकर, दिल्ली हरियाणा क्रीर राजस्थान की तरफ़ जा रहे हैं उन खबरों को पढकर। तो उस श्रफ़तर ने मुझे यह बताया कि श्रखबार वालों ने अपनी मजबूरी जाहिर करते हुए मझे यह कहा कि इसमें तो श्रव सरकार को ही बृष्ट करना होगा। कृष्ट ऐसे हालात बनाने पड़ेंगे जिससे हम खबरे न छापें। इसलिए सरकार ने यह कोड आफ़ कंडक्ट बनाया हैं। मैं दूरदर्शन और आल

इंडिया रेथिं की बात नहीं करता प्राइम मिनिस्टर साहब जरा ध्यान दें। श्रांजकल जो जलंबर से त्राल इंडिया रेडियो ग्रीर दूरदर्शन दोनों के जो न्यूज पढ़ने वाले हैं वे नमस्कार नहीं कहते। पहले होता था कि खबर **खत्म हुई** ग्रोर "नमस्कार" अब वे नमस्कार नहीं कह सकते । जलंधर सून लीजिए । क्योंकि उनको टेरोरिस्टों ने कहा कि यह "नमस्सार" कहां से या गया। वह बंद करो। यह नहीं कि 26 जनवरी को झण्डा लहराने वाली हेड मिस्टेस को कत्ल किया जाता हैं, काटा जाता है, बल्कि उसकी कोई बात ही नहीं वारता । मैं यह कहता हूं कि पहले दूरदर्शन और ग्राल इंडिया रेडियो जो कि सरकार के अपने इरादें हैं उनको हुक्म होना चाहिए कि किसी दबाव में किसी टेरोरिस्ट के दबाव में किसी मिलिटेट के दबाव में ग्राकर ग्रपनी बात को न बदलें। जहां तक प्रेस का सावल है उनकी पूरी सुरक्षा देनी चाहिए, करेस्पांडेटस को भी देनी चाहिए, हाकर्स तक की देनी चाहिए। लेकिन यह भी इश्योर करना पड़ेगा कि मिलिटेट के दबाव में और डर में ब्राकर वे खबरे जो सें तथान फ़ौलाने वाली हों उन खबरों को न पढें।

श्री कुण्ण लाल शर्मा (हिमाचल प्रदेश): महोदया, प्रेस ने बारे में एक बत कही गयी है। मैं इसी में दो शब्द एड करना चाहता है। ,चंडीगढ़ भें, पंजाब भे, प्रेस के लोग इस समय सेंडविच हों गए हैं। एक तरफ़ सरकार उन पर बंधन लगा रही है कि यह, यह आप नहीं छापो । दूसरी तरफ टैरोरिस्ट यह कह रहे हैं कि हमारा यह आदश्य ही छापो।

श्रव इस सारी स्थिति में मुझे दो सुझाव देने हैं। एक तो यह है कि जो डर के मारे ऐसी चीजें किये की जारही हैं, जिसमें चाहे रेडियो, चाहेद्रदर्शन, चाहें प्रेस के लोग हैं-अब "अजीत" के बारे में कहा गया। मैं इस पक्ष में हूं कि कोई पाबंदी लगनी चाहिए, लेकिन ग्रगर कोई टैरोिस्ट को ही ग्लोरिफ़ाई करें, आबजे- क्टिन रिपोर्टिंग न करें, न पंजाब 🕏 को जिससे हानि पहचती हो, से ोर्ग कोई बातें छापी जाएं या कही तो सरकार को उसके ऊप लेना चाहिए।

लेकिन ऐसी कुछ बांतें, ि रिपोर्टर मा बजैक्टिव करना चाहते हैं, उनको ग्रगर 🐬 रोकते हैं, धमकाते हैं, तो मुझे यह कहना है कि सरकार उनकी सं उनकी सेक्युटीं के लिए, उनकी लिए पूरा इंतजाम करे ग्रीर वहां पर प्रेसमैन की ऐसी हालत यह कहते हैं--मझे सूछ भित्र 🗀 जिन्होंने कह कि --इससे तो य वहां टोटल सेंसरिशप लग जाए. गवर्नेसेंट के विकटम बने, न हम 🐬 के टिकिटम बनें।

मैं समझता हूं कि यह ि खराव है। प्रेस की आजादी हम भी चाहते हैं कि प्रेस की लेकिन जो लोग देश की एएटा ग्रीर जो लोग सेशेंनज्मि को हैं, उनके खिलाफ़ गवर्नमेंट 🧢 🔻 ले-मझे वह कहना है।

SHRI VIREN J. SHAH AM day shtra): I find that there are no tradictory situations which to prevail in Punjab, from the which reports are conmorning I had some Batala. They live in they have been living the years. As you know, Batala daspur district was. onen a time, a very highly term area. I asked them when tion there is now. And the was interesting. They the last few months, the much better now. The whe nnobody could 5 O'clock in Batala. New House move about till quite like weluding in the villages. The t the

seeking approval of continuance in force

[ Shri. Viren J. Shah] army has played in builidng schools, providing facilities and also creating a feeling of security, is certainly great. But,' however, on the other hand, we find that newspaper owners and publishers, or their reporters, or even the Doordarshan and AIR re-

porters are still afraid and terrified."

. This is the kind ,of contradiction and I am not quite sure what the reality is. My friends from Batala said that there is much more apprehension felt about Punjab outside Punjab than in

Punjab.....

THE PRIME MINISTER (SHRI •CHANDRA SHEHAR): And more in this

SHRI VIREN J. SHAH: But there • large number of areas and villages...

SHRI KAPIL VERMA: Mr. Prime Minister, in air conditioned comports you can be very nappy about it; but I am not happy.

SHRI VIREN.J. SHAH:.May I submit that there are still areas and villages from where the people have moved out and they have not\* yet come back because of the feeling that is created. I would like to urge upon the Government. for whatever number of days this Government is there-Government remains the Government—to continue to create a situation where people can return so that early elections can be held in Punjab, because nobody wants that Punjab should remain under President's rule for ever. Whether in the Assembly or in Parliament. they must be represented, because we are wedded to democracy and we believe in that. So, this situation has to be created and stabilised. When we hear about newspapers, about radio and the television being under a threat, and when we hear people who believe that peace is returning, we have difficulty in understanding, it. Some way out should be found. I appeal to the Government because so far as the AIR and the Doordarshan are concerned at least an impression is being created, beacause everybody listens

to the radio and most people nave the facility to' watch television also, and if a change could be brought about, a psychological impact -would be created, because people are experiencing in their neighbourhood and they see that peace is returning. And, the number of terrorists and militants has also gone down considerably. Similarly, inflow of -terrorists and militants from-the other side of the border also seems to have been reasonably checked. Today's newspaper report said that there is a red alert' on the entire Indo-Pakistan frontier. Whatever may be the reason, I think the Government would know .it. According to the newspaper report, the Governor of Jammu and Kashmir has stated that there is red alert not only In Jammu and-Kashmir but the entire Indo-Pakistan- border which has been' ordered., Now. whether it is in Jammu and Kashmir or in the entire Indo-Pakistan frontier, I do not know, but my humble request to the Government is to see that at least so far as All India Radio- and Doordarshan are concerned, they should be made free from any fear of the militants. Thank you.

श्रीमती बीणा वर्मा : महोदया, पुरे पंजाब में जो आतंकवाद फ़ैला हुआ है. मैं उसी के संबंध में कहता. चाहती हं कि ज्व चंडीगढ दूरदर्शन श्रीर श्राकाशवाणी के निदेशक श्री तालिब की हत्या हई उपसे पहले से मैं यह हुज्य ग्रा रही हं कि इनको सक्षा बराबर दी जाये। लेखिन बह ब्रांत नहीं सुनी गयी श्रीर दूरदर्शन निदेशक मि० तालिब की हत्या हुई । इसके बाद राज्य मंदी जी की लिखित में भी दिया ति वहां के एक हिन्दी समाधार वाचक (स्पज रीडर), को बापिस बला जाय क्योंकि हिंदी के समाचार वहां से प्रयासित करते बंद कर दिए गए लेंकित उसे वहां से नहीं बलाया उसको शायद एक महीने के लिए छुट्टी पर बुलाया गया । फ़िर उसकी दोवा । जाना है, इस वजह से उसको हाई अदैक 25

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हो गया । उपको बराबर यजबूर किया जा रहा है कि वह जहां जाए । जहां जाते ही उसकी हत्या हो जाए । जहां जाते ही उसकी हत्या हो जाए गी । इस बारे में मैंने प्रधान मंत्रों जो को लिखित में भी दिया है कि उसको सुरक्षा प्रधान की जाये, लेकिन ग्राज तक ऐसा कोई कदम नहीं उठाया गथा है । वह चंडीगढ़ दोवारा गया श्रीर वहां उपको फिर हार्ट की समस्या हो गयी । वह शकेला लड़ा। है । वह वापिस दिल्ली श्रा गया है । छटटी लेकर श्रथनाल में भर्ती है ।

मैं चाहूंगी कि यह जिल जापस करते से पहले बहां के कमंचारी लोग जो ऐसे भानसिक भातंक के जीन काय कर रहे हैं, उनकों जल्दी-से-जल्दी सुरक्षा प्रदान की जाय ।

THE DEPUTY CHAIRMAN: I shall put the Statutory Resolution to vote.

HON MEMBERS: The Prime Minister has to speak.

SHRI CHANDRA SHEKHAR: Madam, Deputy Chairman, I shall not make a long speech. But, I shall like to correct certain impressions which are totally erroneous. In the very beginning, I shall like to say- that the suggestions that have been made by the hon. Member, Gen. Aurora, are very welcome. I can assure him as well as the whole House that whether the. Government is for 4 months. 4 days or 4 minutes, we are continuing our efforts. Even today, I have been in touch with certain people, and as I said in the beginning, I hold the same view that the solution to the Punjab problem lies in dialogue, nego. tiatipn, mutual trust, cordiality and confidence. That has to be established. Certain people want to boast themselves to be .very brave persons and try to fight; I cannot stop them. I am doing everything possible, and the appeal made to the militants had a salutary effect. If the Government had some more time, perhaps the wish of the House, as the hon. Member, Shri Viren J. Shah said, would have been fulfilled within tw months. I was quite sure that the problems of

Puniab and Kashmir would have been solved to a great extent to the satisfaction of the people, so that elections could have been held. But, political turn, in this House, in this Parliament, has made the matters difficult, as Gen. Aurora said. But, in spite of that, because of everything that has happened at political level, the process is continuing and I am glad to say that the response of the people, to whom I made the appeal, has been tremendous. I feel many of them think that violence is not going to serve any pur. pose and they also want to have some negotiated settlement of the problem. There are certain people see doom everywhere. They don't see-any thing but gloom. I was surprised and shocked to hear the remark of my friend, Shri Sat Paul Mittal. He said that people are fleeing from Amritsar. But in Amritsar today even at P O CLOCK or 10 in the night, people are loitering in the struts. This is the situation in Amritsar. I do not know from where he got the report. Everyday, I get 24 hours, report of the situation in Amritsar, Chandigarh, Jalandhar and Ludhianal During the last six weeks, there has not been a single incident in these four major cities of punjab and Chandigarh. I am surprised that if Members in this House give such a wrong report, then it becomes very difficult to create confidence among the people.

SHRI SAT PAUL MTTTAL Mr. Prime Minister, are you sure the reports arc correct?

SHRI CHANDRA SHEKHA.R; Yes, I am quit; sure.

SHRI SAT PAUL MTTTAL: You are not correct about Ludhiana. I can cite an example right now.

SHRI CHANDRA SHEKHAR: Please sit down. T am not going to be bullkid by this tpye of talk. I am quite sure that... (Interruptions).

SHRI SAT PAUL MITTAL; I resent this remark. This is very wrong ... (Interruptions). I seek the protection of the Chair... (Interruptions).

SHRI SYED SIBTEY RAZI (Uttar Pradesh): It is not fair on the part of a person occupying such a high office to refer to an hon. Member like this. (Interruptions)

SHRI CHANDRA SHEKHAR: I say that any cowardice from this House creates a wrong psychology in the country. This country is not to be bullied by any terrorists. If an impression is sought to be created in the House that the Government has bowed down to the terrorists, it is not against the Government; it is against the very psychology of the people of this country, I say this with all sense of responsibility that during these four months...

SHRI SAT PAUL MITTAL Mr. Prime Minister, I only confined myself to your remark that I am trying to bully you. That was not the correct thing to say, coming as it does from the Prime Minister.

SHRI CHANDRA SHEKHAR: If net trying to bully, you are trying to mollify me, which is not going to happen. If this word is not proper, it can be changed.

The point I am making is this. In the last few years, after six in the evening, not one soul could be seen in Amritsar. But today—I say this with all sense of responsibility—after nine in the night, people, men and women, move about freely in Amritsar City. I say this not on the basis of reports coming from the agencies, but from reports that I get from the people of Punjab. My hon. friend, Mr. Viren Shah, just now referred to Batala, was one of the most active terrorist centres in Punjab. Today, the situation has changed.

In regard to newspapers, I agree with my friend that newspapers should be given all protection. I want to assure my hon. friend, Mr. Kapil Verma. The newspaper men came to me, specially, from Jalandhar. Every security has been given to them. In the case of the All-India Radio and Doordarshan personnel also security

has been given. I do not know where-from he gets this news. If a parri-cular person has' heart attack, he can be treated, or, he can be transferred. But that cannot be the issue of security in Punjab. The All-India Radip and. Doordarshan personnel have been given all security.

Madam Deputy Chairman, the situation is fast improving.' To judge this, no Other criterion is better than this. Four months back, the number of killings per day in Punjab was between 25—30. Today, the number of killings per day in Punjab is 5. I do not know whether' these are terrorist killings 'or otherwise. But If you keep on saying all the time-that the situation has deteriorated, that things are not under control and that the Government is not doing anything, I cannot help it.

Mention has been made about 'Aiit'. I have full sympathy for every newspaper. But Madam; no newspaper can be allowed to serve as the bulletin of the terrorists, or, as the bulletin of the people, who plead against the very integrity and sovereignty of the nation. We have not made any illegal attack on 'Ajit . But if they publish something which is against the interests of the country, we have to take certain measures. We are doing this in a clandestine manner. I was surprised at what my friend—for whom I have great respect said: if anything is done -against 'Ajit', it is against Punjabis. I hardly think that 'Ajit' is the true representative of Punjabi culture andthat the people all over Punjab feel that if something is done against 'Ajit', it is against the Punjabis. (Interruptions) Nothing illegal is being done. But if certain -things are published, those copies are not allowed to be circulated. This-is within the (Interruptions)

'SHRI KAPIL VERMA: You should remove the terror and the pressure on the newspapers. This is all I say.

(Interruptions)

Members of parliament (Amdt.) Bill, 1991

SHRI CHANDRA SHEKHAR: Whatever they have . demanded has been done. If there is terror, it is quite natural. (*Interruptions*)

SHRI KAPIL VERMA: It is a question of reality. People are being killed. (Interruptions)

SHRI CHANDRA SHEKHAR: You have mentioned about the revered leader of the newspaper world, the late Lala Jagat Narain. He was not killed yesterday. I would have been very glad! if my friend had been very enthusiastic at that time to protect Lala Jagat Narain. I cannot protect him today. Let me know who has not been protected during the last four months? All the time, questions are being raised which are totally irrelevant. Lala Jagat Narain's son was not killed in the last four months. Therefore, let them not raise questions which I am not obliged to answer. The problem is more serious. As the hon. Member, Mr. Aurora, said that the people say that the Government of 54 or 62 members, a minority Government, perhaps will not be able to do much, I know that I cannot get things passed in the Lok Sabha but in spite of that from administrative measures nothing better could have been done in the last four months and if this Government continues for another two months, the situation will further improve in Punjab. I am sure, Madam Deputy Chairman, getting the cooperation from this House a situation will come when the elections may be possible event in Punjab, but we should give the true picture about Punjab. You should not be taken by apprehensions, misgivings or total rumours that are being spread in certain quarters.

The situation is fast improving not *only* in Punjab but in Kashmir also and- the days are - not far off when

there will be normalcy in that part of the country and the people will enjoy all the fruits of democracy.

THE DEPUTY CHAIRMAN: I shall now put the Statutory Resolution to vote.

The question is:

That this House approves the continuance in force of the Proclamation issue by the President on the 11th May, 1987, under article 356 of the Constitution in relation to the State of Punjab, for a further period of six months with effect from the 11th May, 1991.

The motion was adopted.

## THE SALARY, ALLWANCES ANDPENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL, 1991.

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): Madam, I move:

"That- the- Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954, as passed by Lok Sabha, be taken into consideration."

The question was proposed.

- SHRI DIPEN GHOSH (West Bengal): Madam, I want to seek one clarification. (Interruptions).

THE DEPUTY CHAIRMAN: There is a letter from Shri S. S. Ahluwalia who has moved an amendment. He is not there. So I do not think he is wanting to move it. Yes, Mr. Dipen Ghosh.

SHRI DIPEN GHOSH: I have to seek a clarification. (Interruptions). Mr. Swamy may know many things